

Kumari Annie Mascarene: May I know whether Government has any idea of including this industry in the industrialisation of the country in the Second Five Year Plan?

Shri Kanungo: It is there. But this one unit ought to work up to its capacity. That is our object for the few years to come.

ATOMIC ENERGY COMMISSION

*420. **Shri D. C. Sharma:** Will the Prime Minister be pleased to state the number of foreign Scientists and experts working under the Department of Atomic Energy?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): Two.

Shri D. C. Sharma: May I know if adequate facilities exist in India for the training of scientists in this atomic research?

Shri Jawaharlal Nehru: I do not know what the hon. Member means by "adequate". There are facilities for training in certain aspects of the work. Those facilities are being availed of. Those facilities are lacking and we send our men to Norway, to France, to England and some other countries for training also.

Shri D. C. Sharma: May I know how many persons have been sent abroad for receiving training in this field recently or during the last year?

Shri Jawaharlal Nehru: I am afraid I cannot give the exact number, but I know that some were sent to Norway and France definitely and some went to the United States too last year. I suppose the number altogether would be, well, about anything between 10 and 20.

Shri V. G. Deshpande: May I know to what countries these foreign scientists belong?

Shri Jawaharlal Nehru: The 2 I referred to?

Shri V. G. Deshpande: The number

is 2. I want to know the countries to which they belong?

Shri Jawaharlal Nehru: I know about those two, one is a British national and the other, a lady, an American national.

EXPORT LICENCES

*423. **Shri Veeraswamy:** Will the Minister of Commerce and Industry be pleased to state the number of licences granted during the year 1954-55 for the export of

- (i) paddy bran; and
- (ii) ground-nut oil cake?

The Minister of Commerce (Shri Karmarkar): No advance licences are being issued for export of rice bran and groundnut oilcake. Shipments are permitted on presentation of shipping bills subject to certain conditions. Information regarding the total number of traders who participated in the exports of these commodities is being collected and will be laid on the Table of the House as soon as possible.

Shri Veeraswamy: May I know the quantities of paddy bran and groundnut oilcake for which licences were granted and the quantities exported?

Shri Karmarkar: The total quantity available for export was fixed at 5,000 tons.

Shri Veeraswamy: May I know the harbours from which the quantities were exported?

Shri Karmarkar: According to our port-wise distribution the quota fixed was as follows: Bombay—1,250 tons; Calcutta—1,250 tons; Madras—1,250 tons; Cochin—750 tons; Rajkot—500 tons, and that makes a total of 5,000 tons.

Shri Ramachandra Reddi: May I know for what purpose these articles are imported by other countries, whether for cattle feed, human feed or for any manufacturing process?.

Shri Karmarkar: I think my hon. friend may kindly write to the other countries concerned.